Declaration of Assets and Liabilities

(101)

Year 2022-2023

I, RAJU KUMAR, Son of Sri Yogendra Mahto, aged Forty Seven years, belonging to Bihar Legislative Assembly secretariat's administrative cadre and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

<i>ב</i> ר	Sr. No.	Description	Self	Spouse Name SARITA SINHA(Wife)	Dependant- 1 Name KAJAL KUMARI (Daughter)	Dependant- 2 Name YASHIKA SINGH (Daughter)	Dependant- 3 Etc. Name
>	(i)	Cash	15,000/-	10,000/-	N/A	N/A	N/A
	(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	Sbi Saving Act.10,000/- M.F.1,29,621/- P.Office. 1,000/- Monthly Sahara India. 30,000/-	Sbi Saving Act. 5,000/-	N/A	N/A	N/A
	(iii)	Bonds, Debentures and Shares in companies	Nil	N/A	N/A	N/A	N/A
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Contribution Lic 12,010/- YLY 7,200/- HLY. 6,050/- YLY.	Lic 12,010/- YLY	N/A	LIC 1,446/- Monthly	N/A
	(v)	Motor Vehicles (Details of make, etc.)	TVS Victor Motor Cycle	NIL	N/A	N/A	N/A
	(vi)	Jewellery (give details of weight and value)	Gold.15 gms Rs. 75,000/- (approx.)	Gold. 100gm Rs. 50,0000/- (approx.) 200 gm Silver	Diamong Earring RS. 35,000/- (approx)	N/A	N/A
	(vii)	Other assets, such as values of claims / interests	Nil	NIL	N/A	N/A	N/A

Roya Kemar

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

also have to be indicated.								
Sr. No.	Description	Self	Spouse Name SARITA SINHA(Wife)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Muzaffarpur Village. 10 katta	Kolkata 3 1/2 (Katta) Bhopal 1 (Katta) Patna 840 (Sqrfit)	N/A	N/A	N/A		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	N/A	N/A	N/A	N/A		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	N/A	N/A	N/A	N/A		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	R.K. Nagar Patna-1 Katta (1/2 Share)	N/A	N/A	N/A	N/A		
(v)	Others (such as interest in property)	Nil	N/A	N/A	N/A	N/A		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Royu Kumon

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Royu Kumar

Name of Employee: Raju Kumar

Place: Patna

Designation: Assistant

Date:15.02.2023

Department: Bihar Legislative Assembly Secretariat

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Roya Kumar